

to be taken to control land, air and water pollution by Public/Private sector industries located in and around Baroda ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) Yes, Sir.

(b) Though ground water contamination on some locations was detected, no conclusive evidence is available with the Gujarat State Board.

(c) According to the State Board occasional incidents of crop damage were reported around industrial zones.

(d) and (e). Yes, Sir, Regular monitoring system to assess ambient air quality is in operation since the two last years. The State Board is enforcing the provisions of Air and Water Acts to regulate the discharge of pollutants. Water and land pollution have been reduced through insiallation of the Baroda Effluent channel.

Acceptance of Recommendations Made by Minorities Commission

602. SHRI NARSINGRAO SURYA-WANSHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are considering the recommendations regarding interests of Scheduled Castes, Scheduled Tribes and other backward classes/Minorities made by the Minorities Commission under the Chairmanship of Justice M.H. Beg;

(b) if so, what are the accepted recommendations; and

(c) what are the non-accepted aspects and reasons for their non-acceptance ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) As per Government's Resolution dated 12th January, 1978 regarding setting up of the Minorities Commission, the Commission deals with safeguards relating only to minorities whether based on language or religion.

(b) and (c). The Minorities Commission

has so far submitted five Annual Reports for the years 1978, 1979, 1980, 1-1-1981 to 31-3-1982 (the Minorities Commission switched to financial years basis with effect from their Fourth Annual Report) and 1-4-1982 to 31-3-1983. its four Annual Reports containing Its various recommendations together with the Action-Taken Memoranda have already been laid on the Table of the House on 9-7-1980, 22-12-1980, 3-8-1982 and 9-5-1984, respectively. The Fifth Annual Report of the Commission has recently been submitted to the Government. The printed copies of the Report have not so far been received. The Report is being processed by the Government.

Road Accidents in Delhi

603. SHRI MANIK REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether road accidents in the capital have increased despite introduction of new police system;

(b) whether Government are aware that Delhi traffic police have created traffic bottlenecks in the city by introducing one way traffic, blocking roads, construction of road dividers, introduction of traffic lights instead of existing traffic islands; and

(c) whether Government propose to set up Advisory Committees in the capital with public representation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) No, Sir.

(b) In an effort to remove the traffic bottlenecks and accelerate the movement of vehicles, one way traffic was recently introduced in the walled city and the same has been appreciated by the public. No traffic island has been recently removed to install the traffic lights. Wherever it was done in the past, the decision was taken after a detailed study conducted by various agencies viz. National Transportation Planning and Research Centre and Central Road Research Institute in collaboration with Delhi Traffic Police.

(c) At present there is no proposal to set up an Advisory Committee.